

**CAR PRODUCTION BY M/s.
AGARWALA**

•S21. SHRI K. L. N. PRASAD: Will the Minister of INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्री be pleased to state:

(a) whether it is a fact that Government have permitted Messrs. Agarwala to set up a plant for the manufacture of passenger cars;

(b) whether it is a fact that no industrial licence is required for the said project;

(c) what will be the annual production capacity of this project; and

(d) whether this project is in addition to two automobile factories for which letters of intent have already been issued?

THE MINISTER OF INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्री (SHRI MOINUL HAQUE CHOUDHURY): (a) Yes, Sir. A letter of intent for the grant of a registration certificate has been granted to Shri P. C. Agarwala, Hissar, for the establishment of a new unit at Faridabad for the manufacture of passenger cars.

(b) Yes, Sir.

(c) 1,000 Cars per annum.

(d) Yes, Sir.

**DOWNGRADING OF POSTS OF
STENOGRAPHERS UNDER CHIEF
ENGINEER (CONSTRUCTION),
NORTHERN RAILWAY**

•322. SHRI D. THENGARI: Will the Minister of RAILWAYS/रेल मंत्री be pleased to state:

(a) whether it is a fact that some posts of Stenographers in the Grade of Rs. 210—425 under the Chief Engineer (Construction), Northern Railway, were downgraded after the 30th October 1965 for want of selected stenographers;

(b) if so, whether any selection has ever been made for the posts of Stenographers, Computers and Accountants by the above Organisation; if not, the reasons therefor; and

(c) whether any select posts for the posts of Stenographers in that organisation are proposed to be made in the near future?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में उपमंत्री (SHRI MOH. SHAFI QURESHI): (a) No, Sir.

(b) and (c) The requirements of staff under the Chief Engineer (Construction) are met by taking staff from the open line. Selections are held in the open line; separate selections are held in the Construction Organisation.

**TRANSFER OF RAILWAY STAFF IN
MORADABAD DIVISION**

571. DR. B. N. ANTANI: Will the Minister of RAILWAYS/रेल मंत्री be pleased to state:

(i) whether it is a fact that the Superintendent of Police, Railways, has recommended the transfer of two railway employees of the Moradabad Division, Northern Railway; and

(b) whether it is also a fact that only one employee has been transferred on that complaint; if so, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में उपमंत्री (SHRI MOH. SHAFI QURESHI): (a) Yes, Sir.

(In Only one of the two employees recommended, has been transferred as he was reported to be involved in a case of robbery. The other employee has not been transferred as the report against him was that he was engaged in collection of union funds and instigation of subordinate staff. This employee is an office bearer of a recognised union and collection of union funds cannot be considered as an offence. As regards the instigation of staff, the report was not clear and the matter has been referred back to the D.I.C. Railway Police for clarification.

**SUMMARY; ANALYSIS OF INCIDENTS OF
FLOODS**

572. SHRI B. C. PATTANAYAK: Will the Minister of IRRIGATION AND POWER/सिंचाई और विद्युत मंत्री be pleased to state:

(a) whether a scientific analysis of the incidence of floods in the various regions of the country has been undertaken by Government recently;

(b) if so, the findings thereof; and

(c) the action taken by Government on these findings?

THE DEPUTY MINISTER OF IRRIGATION AND POWER/सिंचाई और विद्युत मंत्री (SHRI BAIT NATH KUREEL):

(c) The High Level Committee on floods appointed in the Government of India in 1957 made a comprehensive study of the flood problem in the different regions of the country, and the findings of the Committee were laid on the table of the House in reply to Question No. 88 on the 12th February,